58. SHRI MARGANI BHARAT: SHRI P.V. MIDHUN REDDY: SHRI MADDILA GURUMOORTHY:
Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
(a) whether the Government is using its G20 presidency to push for greater cooperation to combat complex climate issues;
(b) if so, the details thereof and if not, the reasons therefor,
(c) whether the Government is working on a comprehensive Green Industrial Policy; and
(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)
(a) to (d) Issues of climate change are dealt with under the Paris Agreement and not specifically under G20. However, India through its G20 Presidency established global leadership on issues related to environment and climate change through the Environment and Climate Sustainability Working Group, and at the G20 Summit. The Green Development Pact that the G20 nations endorsed through the New Delhi Leaders’ Declaration highlighted the collective commitment to combat climate change, showcasing strong international cooperation in this regard.

On climate issues, India ensured consensus among G20 countries on matters that have witnessed acceptance in previous COPs (such as Paris Agreement, Glasgow Climate Pact, Sharm-el- Sheikh Implementation Plan amongst others) and secured affirmation to accelerate action. G20 nations shared a common concern that global ambition and implementation to address climate change remain insufficient. Delhi Declaration adopted by G20 urged the developed Countries to fulfill their commitment to at least double their collective provision of adaptation finance from 2019 levels by 2025. The goal of jointly mobilizing $100 billion climate finance per year through 2025 by developed countries to address the needs of developing nations was reaffirmed, with developed countries expecting the goal to be met for the first time in 2023.

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